

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Appeal No. 60 of 2015 (SZ)**

Appellant(s)  
M/s Lee Pharma Limited  
Medak District,

Vs.

Respondent(s)  
1) Central Pollution Control Board,  
MoEF, represented by its Secretary  
2) Telangana State Pollution Control  
Board, Sanathnagar, Hyderabad,  
rep. by its Member Secretary.

**Appeal No. 61 of 2015 (SZ)**

Appellant(s)  
M/s. Sri Krishna Pharmaceuticals Limited  
Renga Reddy Distrct.

Vs.

Respondent(s)  
1) Central Pollution Control Board,  
MoEF, represented by its Secretary  
2) Telangana State Pollution Control  
Board, Sanathnagar, Hyderabad  
rep. by its Member Secretary

**Appeal No. 62 of 2015 (SZ)**

Appellant(s)  
M/s Orch Laboratories P. Limited  
(Formerly known as Metrochem Industries)

Vs.

Respondent(s)  
1) Central Pollution Control Board,  
MoEF, represented by its Secretary  
2) Telangana State Pollution Control  
Board, Sanathnagar, Hyderabad,  
rep. by its Member Secretary.

**Appeal No. 63 of 2015 (SZ)**

Appellant(s)  
M/s Saraca Laboratories  
Limited, Medak District

Vs.

Respondent(s)  
1) Central Pollution Control Board,  
MoEF, represented by its Secretary  
2) Telangana State Pollution Control  
Board, Sanathnagar, Hyderabad,  
by its Member Secretary.

**Appeal No. 65 of 2015 (SZ)**

Appellant(s)  
Shri Ram Chlorochem Limited  
Medak District  
Telangana State

Vs.

Respondent(s)  
Central Pollution Control Board MoEF  
New Delhi and another

**Appeal No. 68 of 2015 (SZ)**

Appellant(s) Respondent(s)  
M/s. Vasudha Pharma Chem Ltd., Vs. Central Pollution Control Board MoEF  
Rangareddy District New Delhi and another  
Telangana State

**Appeal No. 69 of 2015 (SZ)**

Appellant(s) Respondent(s)  
M/s. Glochem Industries Limited Vs. Central Pollution Control Board MoEF  
Visakapatnam, New Delhi and another  
Andhra Pradesh

**Appeal No. 70 of 2015 (SZ)**

Appellant(s) Respondent(s)  
M/s. Glochem Industries Limited Vs. Central Pollution Control Board MoEF  
Medak District New Delhi and another  
Telangana State

**Appeal No. 01 of 2016 (SZ)**

Appellant Respondent  
M/s. Posh Chemical Pvt. Ltd., Vs. The Central Pollution Control Board  
Ranga Reddy District, Telangana MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.02 of 2016 (SZ)**

Appellant Respondent  
M/s. Synthokem Labs Pvt. Ltd., Vs. The Central Pollution Control Board  
Medak District, MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.03 of 2016 (SZ)**

Appellant Respondent  
M/s. Veer-Chemie & Aromatics Pvt. Ltd. Vs. The Central Pollution Control Board  
Hyderabad, Telangana New Delhi and another

**Appeal No. 04 of 2016 (SZ)**

Appellant Respondent  
M/s. Rasula Pharmaceuticals & Vs. The Central Pollution Control Board  
Fine Chemicals, Hyderabad, Telangana MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.05 of 2016 (SZ)**

Appellant Respondent  
M/s. Virchoew Laboratories Ltd. Vs. The Central Pollution Control Board  
Hyderabad MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.06 of 2016 (SZ)**

Appellant Respondent  
M/s. Smilax Laboratories Ltd. Vs. The Central Pollution Control Board  
Ranga Reddy District, Hyderabad MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.07 of 2016 (SZ)**

Appellant Respondent  
M/s. Inventaa Chemicals Ltd., Vs. The Central Pollution Control Board  
Krishna District, Andhra Pradesh MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.08 of 2016 (SZ)**

Appellant  
M/s. Porus Laboratories Pvt. Ltd.  
Ranga Reddy District, Telangana

Respondent  
Vs. The Central Pollution Control Board  
MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.09 of 2016 (SZ)**

Appellant  
M/s. Kopallee Pharma Chemicals P Ltd.  
Hyderabad, Telangana

Respondent  
Vs. The Central Pollution Control Board  
MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.10 of 2016 (SZ)**

Appellant  
M/s. Porus Laboratories Pvt. Ltd.  
Kodad mandal, Nalgonda District

Respondent  
Vs. The Central Pollution Control Board  
MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.11 of 2016 (SZ)**

Appellant  
M/s. Shree Vinayaka Life Science Pvt. Ltd.  
Hyderabad, Telangana

Respondent  
Vs. The Central Pollution Control Board  
MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.12 of 2016 (SZ)**

Appellant  
M/s. Porus Laboratories Pvt. Ltd.  
Krishna District, Andhra Pradesh

Respondent  
Vs. The Central Pollution Control Board  
MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.13 of 2016 (SZ)**

Appellant  
M/s. Emmennar Pharma Pvt Ltd.  
Vishakapatnam Dist, Andhra Pradesh

Respondent  
Vs. The Central Pollution Control Board  
MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No. 14 of 2016 (SZ)**

Appellant  
M/s. Enpiar Pharma Pvt. Ltd  
Medak District, Telangana

Respondent  
Vs. The Central Pollution Control Board  
MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.15 of 2016 (SZ)**

Appellant  
M/s. Standard Products Mfg. Co.  
Hyderabad, Telangana

Respondent  
Vs. The Central Pollution Control Board  
MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.16 of 2016 (SZ)**

Appellant  
M/s. RAchem Pharma Pvt. Ltd.  
Krishna District, Andhra Pradesh

Respondent  
Vs. The Central Pollution Control Board  
MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.17 of 2016 (SZ)**

Appellant  
M/s. Konar Organics Ltd.  
Ranga Reddy District, Telangana

Respondent  
Vs. The Central Pollution Control Board  
MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.18 of 2016 (SZ)**

Appellant  
M/s. Kreative Organics Pvt Ltd  
Ranga Reddy District, Telangana

Respondent  
Vs. The Central Pollution Control Board  
MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.20 of 2016 (SZ)**

Appellant  
M/s. Saiteja Drugs and  
Intermediates Pvt. Ltd.  
Nalgonda Dist., Telangana

Respondent  
Vs. The Central Pollution Control Board  
MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.21 of 2016 (SZ)**

Appellant  
M/s. Vijayasri Organics,  
Medak District

Respondent  
Vs. The Central Pollution Control Board  
MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.22 of 2016 (SZ)**

Appellant  
M/s. Vision Drugs Pvt Ltd., Nalgonda  
District, Telangana

Respondent  
Vs. The Central Pollution Control Board  
MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.23 of 2016 (SZ)**

Appellant  
M/s. VVR Organics Pvt. Ltd., Nalgonda  
District, Telangana

Respondent  
Vs. The Central Pollution Control Board  
MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.24 of 2016 (SZ)**

Appellant  
M/s. Posh Chemicals Pvt. Ltd. Unit-II  
Ranga Reddy District, Telangana

Respondent  
Vs. The Central Pollution Control Board  
MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.25 of 2016 (SZ)**

Appellant  
M/s. Kekule Pharma Limited, Medak  
District, Telangana

Respondent  
Vs. The Central Pollution Control Board  
MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.26 of 2016 (SZ)**

Appellant  
M/s. Sriram Labs Pvt Ltd., Nalgodan  
District , Telangana

Respondent  
Vs. The Central Pollution Control Board  
MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.27 of 2016 (SZ)**

Appellant  
M/s. Avra Laboratories Pvt. Ltd  
Parawada Dist., Vishakapatnam

Respondent  
Vs. The Central Pollution Control Board  
MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.28 of 2016 (SZ)**

Appellant  
M/s. Inventaa Chemicals Ltd.,  
Medak District, Telangana

Respondent  
Vs. The Central Pollution Control Board  
MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.29 of 2016 (SZ)**

Appellant  
M/s. Enal Drugs Pvt. Ltd.,  
Ranga Reddy District, Telangana

Respondent  
Vs. The Central Pollution Control Board  
MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.30 of 2016 (SZ)**

Appellant  
M/s. Dymes Pharma Pvt. Ltd.  
Hyderabad

Respondent  
Vs. The Central Pollution Control Board  
MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.31 of 2016 (SZ)**

Appellant  
M/s. Porus Laboratories Pvt. Ltd.  
Nalgonda

Respondent  
Vs. The Central Pollution Control Board  
MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.32 of 2016 (SZ)**

Appellant  
M/s. Aktinos Pharma Pvt Ltd.,  
Medak District  
Telangana

Respondent  
Vs. The Central Pollution Control Board  
MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No.33 of 2016 (SZ)**

Appellant  
M/s. Synthokem Labs Pvt. Ltd.,  
Hyderabad.

Respondent  
Vs. The Central Pollution Control Board  
MoEF, Rep. by its Secretary  
New Delhi and another

**Appeal No. 113 of 2016 (SZ)**

Appellant(s)  
M/s. Vasant Chemicals P.Ltd.  
Rep. by its Chief Executive Officer  
Mr. N. Srikanth, Jeedimetla  
Hyderabad

Vs. Respondent(s)  
Central Pollution Control Board,  
MoEF & CC, rep. by its Member  
Secretary, Govt. of India, New Delhi  
and another

**Appeal No. 114 of 2016 (SZ)**

Appellant(s)  
M/s. AVRA Laboratories Pvt. Ltd.  
Rep. by its Authorised Signatory  
Mr. A.V. Rama Rao,  
Nacharam, Hyderabad.

Vs. Respondent(s)  
Central Board Pollution Control Board,  
MoEF & CC,. Rep. by its Member  
Secretary, Govt. of India, New Delhi  
and another

**Appeal No. 115 of 2016 (SZ)**

Appellant(s)  
M/s.Vegesna LaboratoriesP. Ltd  
Rep. by its Managing Director  
Mr. V.V. Suryanarayana  
Viskhapatnam Dist.

Vs. Respondent(s)  
Central Board Pollution Control Board,  
MoEF & CC,. Rep. by its Member  
Secretary, Govt. of India, New Delhi  
and another

Legal Practitioners for Appellant(s)  
M/s.V. Suthakar  
Mr. K.S. Viswanathan, T. Hemalatha  
Mr. M.Gopi

Legal Practitioners for Respondents  
Mr. D.S. Ekambaram for R-1  
Mr. T. Sai Krishnan for R-2



Note of the Registry	Orders of the Tribunal
Order Nos.7 to 49	<p data-bbox="558 405 862 446">Date: 25<sup>th</sup> May, 2017</p> <p data-bbox="558 534 1430 1677">Mr. D.S. Ekambaram, the learned counsel appearing for respondent No.1, the Central Pollution Control Board (CPCB) submitted that as per the affidavit of the Regional Director, South, CPCB, Bangalore, dated 21.04.2017, out of the 45 appellants except M/s Smilax Laboratories Limited, Medak District the appellant in Appeal No.19 of 2015, all other appellants have installed the OCEMS as directed by the impugned orders. Except the appellants in Appeal No.59 of 2015, M/s. Nifty Labs Private Limited, Krishna District and in Appeal No.116 of 2016, M/s. CIREX Pharmaceutical Limited, Medak District, Telangana State, all others have provided the connectivity also, as per the said directions. Learned counsel appearing for the CPCB therefore submitted that the appeals could be disposed as infructuous, in view of the compliance to the directions in the impugned notices.</p> <p data-bbox="558 1803 1430 1983">Learned counsel appearing for the appellants submitted that to avoid any further confusion and to place the record straight, let an affidavit be filed by the concerned</p>

CPCB to the effect that the CPCB will not proceed with further action pursuant to the impugned orders.

Learned counsel appearing for the CPCB prays time to file the affidavit.

List the matters on 25.05.2017.

.....J.M.  
(Justice M.S. Nambiar)

